

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 213
CP-43/ND/2023
IA-68/2024, IA-364/2023
IA-60/2023, CA -57/2024

IN THE MATTER OF:
Sh. Sanjeev Dhingra

... **Applicant/Petitioner**

Versus

Dhingra Properties Pvt. Ltd. and Ors.

... **Respondent**

Under Section: 241-242

Order delivered on 09.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ashwarya Sinha, Adv. Aditya Malhotra in IA-68/2024

For the Respondent : Adv. Vishal Ganda, Adv. Ayandeb Mitra, Adv. Devina Bhandari R-1 to R-4

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 07.06.2024.

Sd/-
(COURT FFICER)